

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5320
ANSWERED ON:14.08.2014
LAND REFORM
Adsul Shri Anandrao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the land record management system is a pre-condition for an effective land reform programme;
- (b) if so, whether a Centrally Sponsored Scheme for strengthening of revenue administration and updating of land records has been introduced in some States;
- (c) if so, the details thereof and the names of these States where this Centrally Sponsored Scheme has been introduced; and
- (d) the Central assistance provided to each State for land reform programme during each of the last three years?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) & (b): Land record management system is an important factor for an effective land reform programme. The Cabinet, in its meeting held on 21st August, 2008, had approved merging of the Centrally-sponsored schemes of Strengthening of Revenue Administration and Updating of Land Records (SRA&ULR) and Computerization of Land Records (CLR) and their replacement with a modified Centrally-sponsored scheme in the shape of the National Land Records Modernization Programme (NLRMP).
- (c) & (d): The Central assistance provided to the States during each of the last three years is annexed.